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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No.61/1231/2021

This the 17th day of August, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Mohd. Majid Khan

.....Applicant

By Advocate:- Mr. A.A. Khan

Versus

U.T. of J&K and Others.

.....Respondents

By Advocate: Mr. Sudesh Magotra, Dy.A.G

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant has submitted that the applicant does not want to press this OA and it may be dismissed as withdrawn with liberty to approach the appropriate forum for redressal of his grievance.

2. In view of the submission made by the applicant's counsel, this O.A. is dismissed as withdrawn with liberty to the applicant to approach the appropriate forum for redressal of his grievance, if any.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Anand...